



Honourable Shri Justice Ravindra Chandrakant Chavan

B.Sc., LL.M.

2005 - 2013

Justice Ravindra Chandrakant Chavan was born on April 12, 1952. He worked as Extra & Joint District Judge, Nasik from January 20, 1994 to May 31, 1995, District & Sessions Judge, Nanded from June 3, 1995 to April 30, 1998, Extra Joint & Joint District Judge Aurangabad from May 2, 1998 to September 3, 1998, District & Sessions Judge, Aurangabad from September 3, 1998 to July 26, 2000 Officer on Special Duty, High Court from August 1, 2000 to August 31, 2000, Additional Registrar, High Court Appellate Side from September 1, 2000 to March 5, 2003 District & Sessions Judge, Pune from March 6, 2003 to August 29, 2003 and Registrar General, High Court from October 10, 2003. He was appointed as an Additional Judge of the Bombay High Court on June 6, 2005. Appointed as President State Consumer Redressal Forum w.e.f 19/09/2013.